

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

CALENDAR 2020 – Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh & Offices working under administrative control of High Court [A.P. State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee] for the year 2020 – **NOTIFIED**.

ROC.NO:600/SO/2019

DT.10-12-2019

NOTIFICATION No. 31/SO/2019

The following are the Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh & Offices working under administrative control of High Court [A.P. State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee], for the year 2020.

I. VACATIONS

VACATION	FROM	TO
SANKRANTHI	09-01-2020	17-01-2020
	Thursday, the 9 th January, 2020 to Friday, the 17 th January, 2020 (Both days inclusive)	
SUMMER	11-05-2020	12-06-2020
	Monday, the 11 th May, 2020 to Friday, the 12 th June, 2020 (Both days inclusive)	
DUSSEHRA	23-10-2020	29-10-2020
	Friday, the 23 rd October, 2020 to Thursday, the 29 th October, 2020 (Both days inclusive)	

II. GENERAL HOLIDAYS

Sl.No.	MONTH	DATE & DAY		FESTIVAL
1.	JANUARY	01-01-2020	Wednesday	New Year's Day
		14-01-2020	Tuesday	Bhogi
		15-01-2020	Wednesday	Sankranthi/Pongal
		16-01-2020	Thursday	Kanumu
		26-01-2020	Sunday	Republic Day
2.	FEBRUARY	21-02-2020	Friday	Mahasivaratri
3.	MARCH	09-03-2020	Monday	Holi
		25-03-2020	Wednesday	Ugadi
4.	APRIL	02-04-2020	Thursday	Srirama Navami
		05-04-2020	Sunday	Babu Jagjivan Ram's Birthday
		10-04-2020	Friday	Good Friday
		14-04-2020	Tuesday	Dr.B.R.Ambedkar's Birthday
5.	MAY	25-05-2020	Monday	Ramzan (Id-UI-Fitr)*
6.	JUNE	----		
7.	JULY	----		
8.	AUGUST	01-08-2020	Saturday	Bakrid (Id-UI-Azha)*
		12-08-2020	Wednesday	Sri Krishna Astami
		15-08-2020	Saturday	Independence Day
		22-08-2020	Saturday	Vinayakachavithi
		30.08.2020	Sunday	Muharrum*
9.	SEPTEMBER	----		
10.	OCTOBER	02-10-2020	Friday	Gandhi Jayanthi
		24-10-2020	Saturday	Durgastami
		25-10-2020	Sunday	Maharnavami
		26-10-2020	Monday	Vijayadasami/Dussehra
		30-10-2020	Friday	Eid Miladun Nabi*
11.	NOVEMBER	12-11-2020	Thursday	Dhanathrayodasi
		13-11-2020	Friday	Naraka Chathurdhi
		14-11-2020	2 nd Saturday	Deepavali
		16-11-2020	Monday	Yama Dwiteya
12.	DECEMBER	25-12-2020	Friday	Christmas

The following Festivals are falling on Sundays and Second Saturday.

Sl. No.	Date	Occasion/Festival
1.	26.01.2020 (Sunday)	Republic day
2.	05.04.2020 (Sunday)	Babu Jagjivan Ram's Birthday
3..	30.08.2020 (Sunday)	Muharrum*
4.	25.10.2020 (Sunday)	Maharnavami
5.	14.11.2020(Second Saturday)	Deepavali

* The date may be changed according to the visibility of Moon.

III. OPTIONAL HOLIDAYS

Sl. No.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Birthday of Hzt.Syed Mohd.Juvanpuri Mahdi Maud (A.S.) "Hazrath Mahdi Syed Ma'ud (AS)"	Friday	10.01.2020
2.	Sri Panchami	Thursday	30.01.2020
3.	Shab-E-Meraj	Monday	23.03.2020
4.	Mahaveer Jayanthi	Monday	06.04.2020
5.	Shab-E-Barath	Thursday	09.04.2020
6.	Buddha Purnima	Thursday	07.05.2020
7.	Shahadat Hazrat Ali (R.A)	Thursday	14.05.2020
8.	Shab-E-Qader	Thursday	21.05.2020
9.	Juma-Atul-Wada	Friday	22.05.2020
10.	Ratha Yatra	Tuesday	23.06.2020
11.	Varalakshmi Vratham	Friday	31.07.2020
12.	Sravana Purnima/Rakhi Purnima	Monday	03.08.2020
13.	Eid-E-Ghadeer	Friday	07.08.2020
14.	Parsi New Year's Day	Thursday	20.08.2020
15.	9 th Muharrum (1441 HURA)	Saturday	29.08.2020
16.	Mahalaya Amavasya	Thursday	17.09.2020
17.	Arbaeen	Thursday	08.10.2020
18.	Yaz -Dahum-Shareef	Friday	27.11.2020
19.	Karthika Purnima/ Gurunanak Jayanthi	Monday	30.11.2020
20.	Christmas Eve	Thursday	24.12.2020
21.	Boxing Day	Saturday	26.12.2020

The following festival occur on Sunday during the year 2020

1.	Basava Jayanthi	Sunday	26.04.2020
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**REGISTRAR (IT-CUM-CPC)
I/C REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)

- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh.
- 13) The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
- 16) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 17) The Registrar, A.P. Lokayukta, Hyderabad.
- 18) The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.
- 19) The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
- 20) The Special Judge for Trial of CBI Cases, Visakhapatnam.
- 21) The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
- 22) The Registrar, Railway Claims Tribunal, Secunderabad.
- 23) The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 24) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 25) The Secretary General, Supreme Court of India, New Delhi.
- 26) The Registrar, All High Courts in India.
- 27) The Secretary, Bar Council of A.P., High Court, Amaravati.
- 28) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 29) The Public Prosecutor for the State of Andhra Pradesh.
- 30) The Administrator, Government Pleaders Office, High Court of A.P., Amaravati.
- 31) The Director of Prosecutions, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 33) The President, High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh..
- 35) The Commissioner, Information & Public Relations, Andhra Pradesh, RTC Bhavan, Vijayawada. (with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Vijayawada.
- 37) The News Director, Doordarshan Kendra, Vijayawada.
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 39) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 40) The Overseer, High Court of Andhra Pradesh.
- 41) SPARE.

} With a request for making
necessary announcement